

Annexure 2

Name of the corporate debtor: Jeffson Universal Logistics Private Limited; Date of commencement of liquidation: 12-09-2023; List of stakeholders as on: 27-11-2023
List of Unsecured financial creditors

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1	St. John Freight Systems Limited	28-04-2023	80,45,65,337	22,80,18,477	Unsecured	0.00	21.70	0.00	0.00	0.00	0.00	Pursuant to Regulation 31A(2) of the IBBI (Liquidation Process) Regulations, 2016, since the creditor is holding company of the CD, it becomes a related party and as such does not have any voting right.
Total			80,45,65,337	22,80,18,477		0.00	21.70	0.00	0.00	0.00	0.00	